

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No.

(b) Does not arise.

Ankleshwar Oil Field

3744. Shri P. C. Borooah: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether oil has been struck at well No. 9 at Ankleshwar on the 16th August, 1961;

(b) if so, what is the quality of oil struck; and

(c) what is the estimated reserves available from this well?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The oil found in this well is similar to the oil found in other wells of Ankleshwar oilfield.

(c) An individual well does not have any definite reserves which pertain to the entire oilfield.

Distribution of C.I. Sheets

3745. Shri L. Achaw Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that applications for the supply of C.I. sheets were received in a prescribed form by the Manipur Administration;

(b) if so, the number of such applications received during 1960-61; and

(c) the quantity so far distributed to the public during 1960-61?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Distribution of Galvanised Corrugated (G.C.) sheets within the Manipur area is done by the State Steel Licensing authority. The information, as furnished by the Manipur Administration, is as under:—

(a) Yes, Sir.

(b) 1,122.

(c) 375 metric tonnes of G.C. sheets were issued to the public including the tribal public.

O. & N.G.C. Colony at Sibsagar

3746. Shri P. C. Borooah: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the progress made so far in building the Oil and Natural Gas Commission colony at Sibsagar in Assam;

(b) whether the work in this connection is behind schedule;

(c) if so, the reasons for the delay; and

(d) by what time it will be completed?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Location of a suitable site for the colony is yet to be finalised.

(b) The construction work has not yet started.

(c) Difficulty in locating a suitable site.

(d) As soon as possible, after a suitable site is available for which efforts are being made by the Oil and Natural Gas Commission.

Bharat Electronics Ltd.

3747. Shri P. C. Borooah: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a large proportion of the buildings constructed at the Bharat Electronics are lying vacant and unused and much of the installed machine capacity is lying idle; and

(b) if so, in what circumstances?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). Only about 27 per cent of the entire accommodation, earmarked for the Radar, Transistors and Capacitors Projects is unoccupied. The entire area will be fully utilised in the near future as these projects are in the process of implementation. The current utilisation of production machines is about 60 per cent to 62 per cent which for an electronic industry